

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 15th October, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 104/2015(CZ)	Jagdish Meena Vs. State of Rajasthan & 3 Ors.	Mr. Jagdish Meena, Applicant	
2.	Original Application No. 105/2015(CZ) (M.A.No.629/15) (M.A.No.668/15)	Kaloo Lal Bhadak & Anr. Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra Singh Kachhawa, Adv. Mr. Gayendra Singh, Adv.	
FOR HEARING				
3.	Original Application No. 54/2015(CZ)	Babulal Jajoo (<i>Water Bodies Rajasthan</i>) Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra Singh Kachhawa, Adv.	
4.	Original Application No. 85/2015(CZ) (M.A.No.631/15)	Babulal Jajoo (<i>Minor Irrigation Tanks</i>) Vs. State of Rajasthan & 4 Ors.	Dr. Mahendra Singh Kachhawa, Adv. Mr. Gayendra Singh, Adv.	
5.	Original Application No. 66/2015(CZ)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors.	Mr. Rizwan Pathan, Applicant Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	
6.	Original Application No. 91/2015 (CZ)	Bhanwarlal Vs State of Rajasthan & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Yadvender Yadav, Adv.	
7.	Original Application No. 84/2015(CZ)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
8.	Original Application No. 61/2015 (CZ) (M.A.No.658/15)	Ramesh Sharma Vs. State of M.P. & 41 Ors.	Mr. Sivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Deepak Gupta, Adv. Mr. Anil Namdeo, Adv. Mr. Anurag Maheshwari, Adv. Mr. Surendra Singh Rajput, Adv. Mrs. Sujatha Balachander, Adv. Mr. Ravjyot Ghuman , Adv. Mr. Shreyek Gupta, Adv. Ms Gunjan Chowksey, Adv. Mr. Motilal S. Tahilramani, Adv. Mr. M. Bhatnagar, Adv.	

			Ms. Shivali S. Parihar, Adv. Mr. T.R.Rajesh Saini, Adv. Mr. Prakash Singh Jaat, Adv. Mr. Aashish Bargale, Adv. Ms. Bharati Gankwal, Adv. Mr. M. Bhatnagar, Adv. Mr. Ehtesham Qureshi, Adv. Mr. N.C.Das, Adv. Mr. Ankur Pastor, Adv. Mr. T.R.Rajesh Saini, Adv, Mr. Parakesh Singh Gaat, Adv. Dr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
9.	Original Application No. 01/2013(THC) (M.A.No.394/15)	Centre For Environment Vs. State of M.P.& 6 Ors.	Mr. Sachin K. Verma, Adv. for R-1,3,5 Mr. Deepesh Joshi, Adv. for R-2 Ms. Parul Bhadoria Adv.for R-4 for Mr. Purushaindra Kaura Adv. Mr Om Shankar Shrivastava Adv. for R-6 Mr. Suman Mandal Adv. for R-7 Mr. R.S. Kori, Zonal Officer	
10.	Original Application No. 49/2014 (CZ) (M.A.No.86/15) (M.A.No.406/15)	Navin Verma Vs. Govt. of Rajasthan	Mr. Rajendra Giri, Adv. Mr. Rakesh Giri, Adv.	
11.	Original Application No. 08/2015(CZ)	Manish Sharma Vs. State of M.P. & Ors.	Mr. Manish Sharma Adv. Ms. Parul Bhadoria, Adv.	
12.	Original Application No. 106/2015(CZ)	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv. Ms. Anjum Feroz, Adv.	
FOR COMPLIANCE				
13.	Original Application No. 04/2013(THC) (M.A.No.574/15)	Sandeep Lahariya Vs. State of MP & Ors.	Mr. Sachin K. Verma, Adv. For R-1, 3, 7 & 8 Mr. Shivendu Joshi For R-2 Mr. Vijay Shahani Adv. For R-4 Mr. Sandeep Gupta, Adv. For R-5 Mr. Asad Ullah Khan, Adv. for R-6 Mr. Sanjay Shkala, Commissioner for R-8 Mr. Shyam Narayan Chouksey for R-10 Mr. Dharamveer Sharma Adv. Mr. Deepesh Shukla, Adv. Ms. Swapnil Gupta, Adv. Mr. Sambhav Sogani, Adv. Mr. Alkesh Agarwal, Adv. Mr. Amit Gupta, Adv.	

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